

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/17 & 18/CAA/2018

NAME OF THE TRANSFEROR(S)

: REVANTHA HOLDINGS LTD

NAME OF THE TRANSFEREE

: LAKSHMI CARGO COMPANY LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

SIGNATURE

Speld Rum

REPRESENTATION BY WHOM

I. PAWAN JHABAKH,

ABISHER RAMAN L

CHANDRAPRAKASH SURANA

(9686603576)

Coursel for the Applicant Companies

ORDER

Counsel for the Applicant present. Heard. Reserved for order.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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